

National Company Law Tribunal

Allahabad Bench

CP NO. 166/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Pradeep chaubey vs. M/s Prospective Nidhi Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 73(4) of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>				
<u>2.</u>				

CP NO.166/ALD/2017

None for the petitioner. The present case is filed as a fresh case. The registry in its scrutiny has pointed out some defects in the petition. Therefore, an opportunity is granted to the petitioner to remove such defects as well as to issue a formal notice on behalf of this Tribunal to the respondent company.

The matter to be listed on 29<sup>th</sup> January, 2018

Dated:21.12.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

— Sd —

H.P. Chaturvedi,  
Member (Judicial)